

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

104. I.A. 3034/2023
IN
C.P. (IB)-17(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **10.04.2024**

NAME OF THE PARTIES: Cogent Engineers Private Limited
VS
KBK Chem-Engineering Private Ltd

Appearance:

For the Respondent: Adv. Rahul Patil

SECTION 9 OF IBC, 2016

ORDER
HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

Registry is directed to transfer the above matter to Court-VI.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)